NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 1155/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES:

Transport Corpoation of India

V/s.

Minwool Rock Fibers Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

40 BALALOPAL ADV. FOR OPERATIONAL BURGETS

CREDITOR

ORDER C.P. No. 1155/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- He has placed on record the Memo of Withdrawal. Seeking permission to Withdraw the Petition.
- The Petition is disposed of as Withdrawn. To be Consigned to Records.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 07.09.2017

M.K. Shrawat Member (Judicial)